

1	2	3	4	5	6	7
Madras	4593	67.74	6812	102.13	5145	72.03
Delhi	10971	153.56	8296	117.07	6798	95.52
Chandigarh	45979	636.14	90455	1267.66	63139	884.34
Kanpur	2503	35.21	16378	233.18	6491	91.01
Lucknow	2761	41.27	6526	70.42	5765	80.52
Pune	14412	207.65	13799	197.63	12006	168.79
Patna	6633	93.32	13515	192.02	10586	150.52
Total	195600	2753.36	356322	4995.82	251824	3539.43

[English]

**Banking Frauds in RBI**

5659. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of FINANCE be pleased to state :

(a) whether some cases of fruds in the branches of Reserve Bank of India have been noticed;

(b) if so, the details thereof during each of the last

three years, branch-wise; and

(c) the number of bank officials found involved therein together with the amount of fraud and the steps taken to avoid recurrence of such incidents ?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c). Information regarding cases of frauds in the offices of Reserve Bank of India (RBI) during 1993-94 is given below :

Year	No. of frauds	Amount involved (Rs. in lakhs)	No. of officials involved
1993	—	—	—
1994	3 (One in Bangalore Office and two in Mumbai Office)	339.86	Out of three cases, staff involvement has been established in two cases involving one ledger posting machine operator of Bank's Deposit Accounts Department and four machine operators of National Clearing Centre.
1995	1 (In Mumbai Office)	428.36	Staff involvement not established.

RBI have reported that as a precautionary measure, all clearing houses have been alerted about the *modus-operandi* being followed by the fraudsters besides, tightening physical security in the National Clearing Centre and advising banks for creation of Special Task Forces for expeditious reconciliation of clearing differences. Disciplinary proceedings have also been initiated against the officials for their lapses.

[Translation]

**Supply of Coal to Maharashtra**

5660. SHRI NAMDEO DIWATHE : Will the Minister of COAL be pleased to state :

(a) the quantity of coal required by Maharashtra Government for its various industries;

(b) whether there is any difference between its demand and supply ;

(c) if so, the details thereof; and

(d) the steps taken by the Government for the supply of adequate quantity of coal to Maharashtra ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) to (d). The demand for coal is not assessed State-wise, but is assessed Sector-wise for the country as a whole. Coal India Limited (CIL) supplies coal to the consumers based on the programmes submitted by them in accordance with the sponsorships issued by the concerned sponsoring authorities in the State. During the year 1995-96, a quantity of 1.698 m.ts. (provisional) was despatched to all industries in Maharashtra other than power sector as against the despatches of 1.637

m.ts. (provisional) made during the year 1994-95. The despatches to industrial consumers in the country including in Maharashtra would have been more but for the higher priority given for supply of coal to the power sector.

Coal Companies are endeavouring to meet the requirements of coal of all consumers in the country including that of consumers in Maharashtra by increasing production of coal. In addition coal from a number of collieries is being offered under the Liberalised Sales Scheme under which scheme coal is supplied without the requirement of linkages/ sponsorships. Option of import of coal is also now available.

[English]

#### **Modernisation of Jute Industry**

5661. SHRI CHITTA BASU : Will the Minister of TEXTILES be pleased to state :

(a) whether the United Nation Development Programme (UNDP) has sponsored a programme funded by it for the modernisation of jute industry in West Bengal;

(b) if so, the details of the programme and the funding arrangement;

(c) whether there has been been Tripartite discussion on the advisability and feasibility of the programme; and

(d) if so, the outcome thereof ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

(a) to (d). A National Jute Development Programme was taken up in 1992 by Government of India with assistance from UNDP. The programme is for a period of five years and had an original commitment of US\$ 23 million from UNDP and Government of India's contribution of around Rs. 50 crores. The main objective of the programme were Rejuvenating the jute industry, facilitating diversification of jute and uses, strengthening the R&D caracity, providing infrastructural support for product development, technology transfer market promotion and enhancement of exports, development of indigenous machinery sector, promoting employment opportunities, developing an institutional framework for HRD jute sector, enhancing the welfare of the jute farming community and implementing systems of effective management and coordination.

While drawing up the programme a detailed analysis of the jute sector was made with Experts—National and International and the findings of the study were discussed with industry and trade. The programme also includes beneficiary oriented scheme for various target group including farmers, industrial workers, poor artisans in the handicrafts and the handloom sectors and women.

As far as organised jute industry in the country including West Bengal is concerned, a few programme for spinning

fine yarns, development of geo-jute application and production of deodorized bags have also been taken up. A proposal for modernisation of jute industry for technology upgradation, adaptation of existing equipments and manufacture of conversion kits has also been proposed by the Indian Jute Industry Reseach Association and the Indian Jute Mills Association. No decision has yet been taken on this proposal.

#### **Refinancing by National Housing Bank**

5662. DR. ARUN KUMAR SARMA : Will the Minister of FINANCE be pleased to state :

(a) whether the National Housing Bank has been providing refinancing facility to the rural banks of Assam for construction and repair of houses in the State; and

(b) if so, the details thereof and the quantum of amount provided during each of the last three years in the State ?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) National Housing Bank has reported that it has not received any proposal for financial assistance from rural banks of Assam for construction and repairs of houses in the State.

(b) Does not arise.

#### **Joint Ventures with U.S.A.**

5663. SHRI RANJIB BISWAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received any proposal from Orissa Government to set up joint ventures with U.S.A. and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). No such proposal from the State Government of Orissa to set up Joint Venture with USA has been received.

#### **Improvement in Quality of Tobacco**

5664. SHRI R. SAMBASIVA RAO : Will the Minister of COMMERCE be pleased to state :

(a) the details of production of tobacco per acre in the country in comparison to the standard production per acre in the developed countries during each of the last three years; and

(b) the steps taken by the Tobacco Board during the last three years for improving the quality, curing, storing facilities and yielding of Flue Cured Virginia Tobacco in tune with the International Standards ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) The average yield per acre of FCV tobacco in India and some